Suppl. Cause List No. 1 Sr. No. 08

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 67/2020 CrlM No. 395/2020 CrlM No. 396/2020 CrlM No. 397/2020

Ram Niwas

...Applicant

Through:-Mr. Suresh Kumar, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice.

Mr. Aseem Sawhney, learned AAG accepts notice on behalf of the non-applicant. He seeks and is granted to file objections to the bail application.

List on 16.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi